

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5177/2012

M/S. SAYA TRADERS

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 22535/2020 - EARLY HEARING APPLICATION)

WITH

Diary No(s). 14076/2020 (XI)

(IA No. 61873/2020 - CONDONATION OF DELAY IN FILING

IA No. 61876/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 61877/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 23-02-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Anand Mishra, AOR
Mr. N A Usmani, Adv.

Ms. Parul Shukla, AOR

For Respondent(s) Mr. R K. Raizada, Sr. Adv.
Mr. R K Raizada, Sr. Adv.
Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Upon mentioning for the appellant and the4 respondent-State,
hearing of the matter stands adjourned.

List on 16.03.2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER